

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH, ALLAHABAD**

Dated: This the 14<sup>th</sup> day of October 2019

**Original Application No. 330/00608 of 2018**

**Hon'ble Mr. Justice Bharat Bhushan, Member – J**

Km. Arti Srivastava, D/o late Ram Nath Srivastava, R/o House No. 702/212, Sohabatiabagh, District Allahabad.

.....Applicant

By Adv: Shri D. Tiwari

V E R S U S

1. Union of India through the Secretary, Ministry of Personnel, Public Grievances & Pensions, Department of Pension and Pensioners Welfare, Lok Nayak Bhawan, New Delhi.
2. The Principal Controller Defence Accounts (CC), Lucknow Cantt., Lucknow.
3. The Commandant, COD Chunki, Allahabad.

.....Respondents

By Adv : Shri N.P. Shukla

**O R D E R**

Heard Shri D. Tiwari, learned counsel for the applicant and Shri N.P. Shukla, learned counsel for the respondents.

2. Learned counsel for the respondents has filed supplementary affidavit alongwith MA No. 1980/19 annexing application of Km. Arti Srivastava, the applicant, to the department indicating that she wants to withdraw this OA. However, she has not moved any application to this Tribunal for withdrawing this OA.

3. Learned counsel for the applicant has stated that he is not in a position to say anything as his client is not contacting him. He tried to contact Km. Arti Srivastava, the applicant, but he has not received any response on behalf of his client. Therefore, he is not in a position to pursue this case.

4. In view of the above, the OA is dismissed for non-prosecution. No costs.

**(Justice Bharat Bhushan)  
Member – J**

/pc/